

2

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 119/2002
OA NO. 1839/2001

This the 22nd day of March, 2002

HON'BLE SH. V.K.MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Shri Manoj
S/o Shri Bhagwati
R/o House No. 639,
F-Block, Ganga Nagar,
Mawana Road, Meerut Cantt.
Meerut (U.P)
(By Advocate: Sh. S.K.Gupta proxy for
Sh. B.S.Gupta)

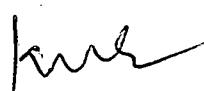
Versus

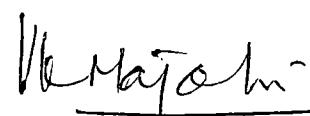
1. Shri V.P.Singh
Deputy Director General,
Military Farms,
QMG Branch, Block-III,
R.K.Puram, New Delhi.
2. Shri Charan Singh,
Additional Director,
Military Farms/Officer Incharge,
Military Farm No.II,
Mawana Road, Meerut Cantt.,
Meerut (U.P).

O R D E R (ORAL)

By Sh. V.K. Majotra, Member (A)

Sh. Gupta states that he wants to withdraw the CP at
this stage. CP is dismissed as withdrawn.


(KULDIP SINGH)
Member (J)


(V.K. MAJOTRA)
Member (A)

sd: